

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2017 &
IA NO. 03 OF 2017**

Dated: 12th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Sundew Properties Ltd.

...Appellant(s)

Vs.

Telangana Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. Aditya Singh for
Mr. Rakesh Kumar Sharma for R.2

ORDER

None appears for the State Commission. Probably State Commission does not wish to file any reply.

Pleadings are complete. List the matter for hearing on **25.07.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson